NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/11/2016

NAME OF THE PETITIONER(S) : N. Shankaranarayan

NAME OF THE PETITIONER(S)	: N. Shankaranarayan	
NAME OF THE RESPONDENT(S)	:Aruna Theatres & Enterprises (Private) Limited and others	
UNDER SECTION	: 397/398	
S.No. Name (in Capital)	Represented by	Signature
1. A. K. Raghowall 2. Ramseererana VIRTOR DETTARAN 3. R. Aghorasmulty C. A.	counselfor Apple cont for R2 Jonestigative And	
4. A.R. Pradeep.	Counsel for 20, 22 Respondent	\$ 24th Algrodul
5. A. ABDUL RAMMAAN (508) B. DHANARAJ	Coursel for 14	th Responsen A. Lusioni.
6. C. Umashand 7. R. RAJESH	par count for R:	
& K.R.AMASAMY	0 1 1 0 0	0,1104

GV. MOHAN KUMAR

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ORDER

Counsel for Applicant present. Counsel for R1 and R18 present. Counsel for R2 present. Counsel representing senior counsel for R4 present. Counsel for R14 present. Counsel for R20, R22 and R24 present. Counsel for R21 and R23 present. Counsels for both the sides made submissions in relation to C.A.No.1 of 2013 came to be filed in the CLB and stood transferred and renumbered as T.C.A.No.11 of 2016. Counsel for R4 stated that he adopts the submissions made by counsel for R21 and R23. Order is reserved.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)